CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/00645/2016

Chandigarh, this the 21st day of November, 2017

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Dr. Balwinderjit Singh, age 44 years, S/o S. Mohinder Singh, R/o House No.305, New Joginder Nagar, Jalandhar, Punjab (Group-A).

....APPLICANT

(Present: None.)

VERSUS

- Union of India through Secretary to Government of India, Ministry of Labor, New Delhi, Shran Shakti Bhawan, Rafi Marg, New Delhi 110001.
- 2. Employees State Insurance, Corporation, Headquarters Office, Panchdeep Bhawan, CIG Marg, New Delhi 110002, through its Director General.
- 3. Senior State Medical Commissioner, Punjab Region, Panchdeep Bhawan, Madhya Marg, Sector 19-A, Chandigarh.

....RESPONDENTS

(Present: Mr. R.K. Sharma, counsel for respondent no.1 Mr. Adarsh Malik, counsel for respondents no.2 & 3)

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

As nobody is appearing on behalf of the applicant to argue this old Original Application (OA), despite repeated calls, so, we have no option, but to dismiss the case in default. Therefore, the instant OA is hereby dismissed in default for want of prosecution.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 21.11.2017.

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